

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.28/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

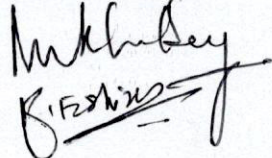
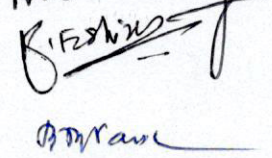
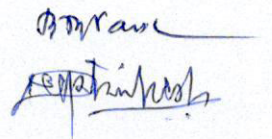
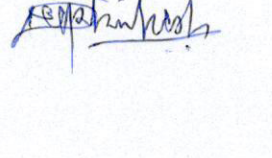
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Mr. Kailash Ramchand Dewani

V/s.
M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	MIKHAIL DEY	Adv. for Resp.	
	PRITAM SHIRKE	Resp. for Respondent.	
	B. S. V. Prakash Kumar	Adv. for Petitioner	
	Dr. Deekha Mukherjee	"	

ORDER

C.P. No. 28/397-398/CLB/MB/MAH/2015

Ld. Counsel for both sides, present.

With the consent of both the parties, list this matter for hearing on 24th January,
2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 29.11.2016